

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 57

TCP 23/2013

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Rajan Shivnath Puri V/s Crimplon Yarns
Pvt. Ltd**

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 397-398 of the Companies Act, 1956

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 02.12.2022, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare